

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 01/07/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

i) **Araria:** System is reported to be running smoothly.

ii) **Aurangabad:** System is reported to be running smoothly.

iii) **Ara:** System is reported to be running smoothly.

iv) **Banka:** System is reported to be running smoothly.

v) **Bhagalpur:** It has been reported by the District & Sessions Judge that one Class IV staff of Kahalgaon, Civil Court, has been found COVID positive. He has been shifted to COVID Centre Ghantaghar, Bhagalpur. In this connection, Hon'ble Inspecting Judge has been apprised. The District Judge has further reported that all effective measures have been taken to combat pandemic.

vi) **Buxar:** System is reported to be running smoothly.

vii) **Begusarai:** System is reported to be running smoothly.

viii) **Darbhanga:** System is reported to be running smoothly.

ix) **East Champaran (Motihari):** System is reported to be running smoothly.

- x) **Gopalganj**: System is reported to be running smoothly.
- xi) **Gaya**: System is reported to be running smoothly.
- xii) **Hajipur**: System is reported to be running smoothly.
- xiii) **Jamui**: System is reported to be running smoothly.
- xiv) **Jehanabad**: System is reported to be running smoothly.
- xv) **Kaimur (Bhabhua)**: System is reported to be running smoothly.
- xvi) **Katihar**: System is reported to be running smoothly.
- xvii) **Khagaria**: System is reported to be running smoothly.
- xviii) **Kishanganj**: It has been reported by the District & Sessions Judge that two Class III staff of the Civil Court have been found COVID positive. Hence, presently physical Courts have been suspended but urgent work is being done through electronic medium. Sanitization of Civil Courts Campus and residential area of Judicial Officers have been made. A medical team has been called to collect swabs of other staff of Civil Court for COVID -19 test. Further, all necessary steps are reported to have been taken to combat pandemic. The Hon'ble Inspecting Judge has been apprised of the situation.
- xix) **Lakhisaria**: System is reported to be running smoothly.
- xx) **Madhepura**: System is reported to be running smoothly.
- xxi) **Munger**: System is reported to be running smoothly.
- xxii) **Muzaffarpur**: System is reported to be running smoothly.
- xxiii) **Madhubani**: System is reported to be running smoothly.
- xxiv) **Nalanda**: It is reported by the District & Sessions Judge I/c that in view of two coronal positive cases detected in Civil

Court, Bihar Sharif and, as per telephonic direction of Hon'ble Court, all physical filing and hearing in Courts at Bihar Sharif from 1.7.2020 have been suspended till 10.7.2020. Further, all necessary steps are reported to have been taken to combat pandemic. The Hon'ble Inspecting Judge has been apprised of the situation.

xxv) Nawada: System is reported to be running smoothly.

xxvi) Patna: It has been reported by the District & Sessions Judge that on the basis of a communication from the Secretary, District Bar Association, Patna, that one of the Advocates has been found COVID positive, functioning of physical Courts at Civil Courts, Patna Sadar, and Sub Divisional Courts of Patna City and Danapur have been suspended for 1.7.2020 & 2.7.2020 for sanitization. Further, all necessary steps are reported to have been taken to combat pandemic. The matter has been brought to the notice of Hon'ble Inspecting Judge.

xxvii) Purnia: System is reported to be running smoothly.

xxviii) Saharsa: System is reported to be running smoothly.

xxix) Samastipur: It is reported by the District & Sessions Judge I/c that one of the Judicial Officer at Dalsinghsarai, has been found COVID positive and the said matter was apprised to Hon'ble Inspection Judge. On the endorsement of His Lordship the Courts functioning of physical Courts at Dalsinghsarai has been suspended for 2.7.2020, 3.7.2020 & 4.7.2020 for sanitization work. He has requested the District Magistrate & the Civil Surgeon for better medical treatment of the said officer and for sanitization of courts, offices and residential quarters of Sub-divisional Civil Court, Dalsinghsarai. Further, all necessary steps are reported to have been taken to combat pandemic.

xxx) Sasaram: System is reported to be running smoothly.

xxxi) **Sheikhpura:** System is reported to be running smoothly.

xxxii) **Sheohar:** System is reported to be running smoothly.

xxxiii) **Sitamarhi:** System is reported to be running smoothly.

xxxiv) **Siwan:** System is reported to be running smoothly.

xxxv) **Supaul:** System is reported to be running smoothly.

xxxvi) **Saran:** System is reported to be running smoothly.

xxxvii) **West Champaran:** System is reported to be running smoothly.

2) The number of cases mentioned in writing on E-mail ID provided for urgent hearing and the number of prayers allowed by Hon'ble Mr. Justice Dinesh Kumar Singh and Hon'ble Mr. Justice Hemant Kumar Srivastava along with the total cases listed today as well as filed through e-filing today are hereunder in the table below:

Number of cases mentioned in writing on Email-Id- ementioning.phc- bih@gov.in	Number of cases allowed	Total no. of cases listed before the Hon'ble Court for hearing through video-conferencing	Total no. of cases filed before the Hon'ble Court through e-filing	No. Of cases pending for scrutiny filed through e-filing
624	519	3886	144	136

3) Registrar General and other officers of the Registry made inspection of the campus of the Patna High Court. As reported by the Court Officer,

no dead crow/bird has been found in and around the campus.

4) Registrar General enquired from the Doctors of the Primary Health Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that twenty five patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.

5) Registrar General also enquired from the security Guards posted in the campus about the entry of people in the campus. It was reiterated that entry of unauthorized persons has been prohibited.